

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 307/2025

Tawseef Ahmad Wani

Applicant

Versus

Union Territory of Jammu and Kashmir and others.

Respondent(s)

In the matter of:- Reply on behalf of Official Respondents No.2.

May it please your Lordship:

The answering respondent No. 2 most humbly submits as under:-

1. That the above titled application is pending disposal before the Hon'ble Tribunal and is listed on 14.05.2026.
2. That this Hon'ble Tribunal has been pleased to direct the answering respondent to file reply within four weeks.
3. That a report was sought from the Executive Officer Municipal Committee Bijbehara (respondent No.1), who vide his No. MC/BIJ/SBM/26/599 dated: 04.03.2026 submitted a detailed factual report which reveals that the construction of the drainage system at Zirpara is a necessary public utility project undertaken to improve sanitation, public health, and living conditions of the residents. The project poses no adverse environmental impact and instead contributes to environmental management by ensuring proper drainage of wastewater.
4. That it was also revealed that a joint check of the drain at Zirpara was conducted on 23/02/2026 to find out, whether any household had connected the sewerage pipe with the said drain and after thorough verification, only 01 household had been found and the office of the respondent No.1 has fully damaged the said connection and local populace were again directed to adhere


Deputy Commissioner
Anantnag

the directions issued by the office of respondent No.1, in letter and spirit.

5. The office of the respondent No.1 in his report, further submitted that in case any shortcomings remain in the implementation of the project, the Institute has proposed the establishment of a separate Sewage Treatment Plant (STP) to adequately address the same and in this connection, the Urban Environmental Engineering Department (UEED) has prepared a detailed Detailed Project Report (DPR), under which the entire drainage network shall be integrated with the proposed system. The wastewater will be properly treated and only thereafter the treated effluent shall be discharged into the River Jhelum. The proposal has already been submitted to the Government for consideration and allocation of the requisite funds.

The Copy of the Report dated 04.03.2026, along with the photographs are annexed herewith for the kind perusal of this Hon'ble Tribunal and marked as **Annexure-I (collectively)**

6. That there is duly sworn in affidavit in support of the reply.

IN THE PREMISES: It is therefore most humbly prayed that reply may kindly be taken on record and the present application may kindly be dismissed in the interest of justice.



Answering Respondent
Deputy Commissioner
Anantnag.

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 307/2025

IN THE CASE OF: Tawseef Ahmad Wani
Applicant

Versus

Union Territory of Jammu and Kashmir and others.
Respondent(s)

IN THE MATTER OF:- Affidavit in support of Reply.

I, **Dr. Bilal Mohiud Din Bhat**, presently posted as **Deputy Commissioner, Anantnag** do hereby solemnly affirm, as under:-

1. That, the contents of the Reply are true and correct to the best of my Knowledge and belief, as per the information derived from the official records and nothing has been concealed or suppressed therein.
2. That, the submissions made in the accompanying Reply are true and correct.


Deputy Commissioner
Deponent
Anantnag

Verification:-

Verified, today on _____ Day of _____ at Anantnag that the averments made above are true and correct to the best of my knowledge as derived from official records and information received in due course of time and nothing has been concealed or misrepresented by me.

The documents has been presented by the Executant Deponent on 14/03/25 the documents wear read over and explained to the Executant / Deponent who has admitted its execution. This Executant / Deponent is identified by A. 93 Ahmad. Slo. Ab. Parwar. No. 202. Tehsil. Anantnag


Deputy Commissioner
Deponent
Anantnag




Witness

REPORT OF MUNICIPAL COMMITTEE BIJBEHARA

Regarding Construction of Drainage System at Zirpara

By: Municipal Committee Bijbehara, District Anantnag, Jammu & Kashmir

1. Introduction

This report is submitted in compliance with the directions of the Hon'ble National Green Tribunal regarding the construction of a drainage system at Zirpara, Bijbehara. The project was undertaken to address long-standing public grievances related to waterlogging, sanitation issues, and public health concerns in the area.

2. Background and Public Demand

Residents of Zirpara had been facing severe problems due to the absence of a proper drainage network, especially during rainfall and snowmelt seasons. Stagnant wastewater and stormwater accumulation led to:

- Unsanitary living conditions
- Damage to residential structures and roads
- Breeding of mosquitoes and associated health risks
- Obstruction to pedestrian and vehicular movement
- Repeated representations and requests were received from the general public, local residents, and community representatives seeking urgent intervention.

3. Objective of the Project

- The primary objectives of constructing the drainage system were:
- To ensure proper disposal of stormwater and household wastewater
- To prevent waterlogging and flooding of residential areas
- To improve sanitation and public health conditions
- To protect public infrastructure from water damage
- To ensure proper disposal of stormwater and domestic wastewater
- To prevent water stagnation in residential areas
- To improve sanitation and hygiene conditions
- To mitigate health hazards caused by mosquito breeding and contamination
- To protect public infrastructure and private property from water damage
- The project was essential for maintaining basic civic amenities and safeguarding public health.

4. Execution of Work

The Municipal Committee Bijbehara executed the construction work in accordance with standard engineering practices. Key aspects include:

- Construction of lined surface drains along designated pathways
- Use of durable materials to prevent seepage and erosion
- Proper gradient to ensure free flow of water
- Connection to existing drainage outfall without obstruction
- The work was carried out under technical supervision to ensure structural stability and functional efficiency.

5. Environmental Considerations

The project has been implemented with due regard to environmental safety. The following points are submitted for consideration:

- The drainage system facilitates controlled flow of wastewater, thereby reducing stagnant water and associated pollution.
- No forest land, wetland, or ecologically sensitive area has been disturbed.
- The project improves environmental hygiene by preventing accumulation stormwater.
- No trees were felled for the execution of the work.
- Therefore, the construction does not adversely affect the environment; rather, it contributes positively to sanitation and ecological health of the locality.

6. Public Benefit

The drainage system has provided significant relief to the residents of Zirpara:

- Elimination of water stagnation in residential lanes

- Reduction in foul smell and mosquito breeding
- Improved cleanliness and living conditions
- Safer movement for pedestrians and vehicles
- Protection of houses from dampness and water damage
- The project has been widely appreciated by the local community.

7. Compliance Statement

The Municipal Committee Bijbehara respectfully submits that:

- The construction was undertaken solely in public interest.
- It was executed on the demand of the general public.
- The work conforms to municipal norms and engineering standards.
- The project does not cause any environmental degradation.

8. Legal and Administrative Position

- The Municipal Committee Bijbehara submits that:
- The project was undertaken in discharge of statutory duties to provide civic amenities
- The construction was executed solely on the demand of the general public
- No environmental norms or regulations have been violated
- The project serves public interest and promotes environmental sanitation

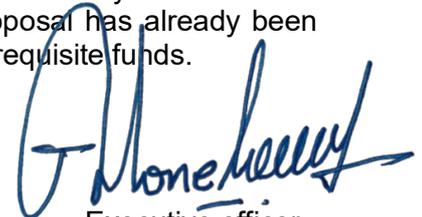
9. Conclusion

In view of the above facts, it is submitted that the construction of the drainage system at Zirpara is a necessary public utility project undertaken to improve sanitation, public health, and living conditions of the residents. The project poses no adverse environmental impact and instead contributes to environmental management by ensuring proper drainage of wastewater. Further a joint check of the drain at zirpara has been conducted on 23/02/2026 to find out, whether any household had connected the sewerage pipe with the said drain and after thorough verification, only 01 household had been found and this office has fully damaged the said connection (**Photos enclosed**) and local populace were again directed to adhere the directions issued by this office in letter and spirit.

Moreover, it is respectfully submitted that in case any shortcomings remain in the implementation of the project, the Institute has proposed the establishment of a separate Sewage Treatment Plant (STP) to adequately address the same. In this connection, the UEED has prepared a detailed DPR, under which the entire drainage network shall be integrated with the proposed system. The wastewater will be properly treated, and only thereafter the treated effluent shall be discharged into the River Jhelum. The proposal has already been submitted to the Government for consideration and allocation of the requisite funds.

No. MC/BIJ/SBM/26/599

Dated: - 04/03/2026



Executive officer
Municipal committee
Bijbehara



GPS Map Camera



Bijbehara

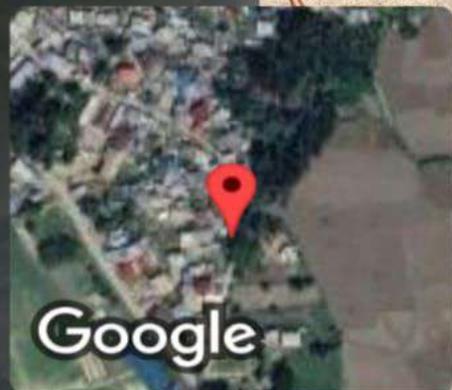
42, Zirpara, Bijbehara, 192124,

Lat 33.790694° Long 75.109671°

Tuesday, 24/02/2026 11:20 AM GMT
+05:30



GPS Map Camera



Bijbehara

Q4r6+38h, Zirpara, Bijbehara, 192124,

Lat 33.789962° Long 75.110798°

Tuesday, 24/02/2026 11:41 AM GMT

+05:30

Google



 GPS Map Camera

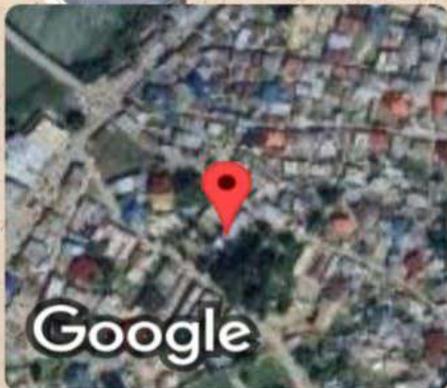


Google

Bijbehara
Q4r6+38h, Zirpara, Bijbehara, 192124,
Lat 33.790164° Long 75.110713°
Tuesday, 24/02/2026 11:36 AM GMT
+05:30



GPS Map Camera



Bijbehara

Q4r5+cp4, Zirpara, Bijbehara, 192124,
Lat 33.791013° Long 75.109265°
Tuesday, 24/02/2026 11:15 AM GMT
+05:30

40



GPS Map Camera



Bijbehara

1111, Zirpara, Bijbehara, 192124,

Lat 33.790451° Long 75.110367°

Tuesday, 24/02/2026 11:59 AM GMT

+05:30

41



 GPS Map Camera



Bijbehara

1111, Zirpara, Bijbehara, 192124,

Lat 33.790451° Long 75.110367°

Tuesday, 24/02/2026 11:59 AM GMT

+05:30